


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**ROUSE AVENUE COURT COMPLEX, DELHI**

**MODIFIED DUTY ROSTER FOR THE MONTH OF AUGUST, 2023**

In view of request received from Sh. Harjeet Singh Jaspal, Ld. ACMM-04, in partial modification of the Order No. CMM/RADC/DR/023/5846-5866-D dated 20-07-2023, the duty roster for the month of August, 2023 is hereby modified as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
1.	Ms. Vidhi Gupta Anand Ld. ACMM-01	18-08-2023	Sh. Harjeet Singh Jaspal Ld. ACMM-04
2.	Ms. Mahima Rai Singh Ld. CMM	19-08-2023 20-08-2023 (Sunday)	Sh. Harjeet Singh Jaspal Ld. ACMM-04

Rest of the conditions shall remain unchanged.


  
(Mahima Rai Singh)  
Chief Metropolitan Magistrate  
Rouse Avenue District Courts  
New Delhi

Order No. CMM/RADC/DR/2023 6703-6724-D

Dated 18/8/23

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (Hqs), Delhi.
3. The Ld. District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, Delhi.
4. The CMM/ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Sector, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

  
Chief Metropolitan Magistrate  
Rouse Avenue District Courts  
New Delhi